



\$~21,8, 17 to 20, 22 to 51

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

Date of Decision: 15th April, 2024

(21)

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CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023

DABUR INDIA LIMITED

..... Plaintiff

Through:

Mr. Anirudh Bakhru, Mr. Ankur Chibber, Mr. Prabhu Tandon, Ms. Kripa Pandit, and Mr. Sazid Rayeen,

Advocates. (M: 7838499168)

versus

ASHOK KUMAR AND ORS

..... Defendants

Through: Mr. Yashvardhan Singh, Advocate for

D-1. (M:9667056770)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V.,

Advocates (M: 9810788606).

Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144) Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749) Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7.

(M:8800556341)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates.

Mr. Apoorv Kurup & Ms. Kirti Dadheech, Advocates for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.





Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advocates. (M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar Advocates.

Mr. Prashant Prakash, Advocate. (M: 8800009001)

Ms. Lakahmi Kruttika Vijay & Ms. Aishwarya Kane, Advocates for D-5. (M: 9643233842)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Mr. Sarfaraz Khan & Mr Abdul Wahid, Advocates for UCO Bank (M-9899140169)

(8) WITH

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CS(COMM) 250/2020 and I.A. 2285/2024

STAR INDIA PVT. LTD. & ANR. ..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan &

Mr. Rohil Bansal,

Advs.(M-9079965359)

versus

OXIBUZZ.COM & ORS. .... Defendants

Through: Ms. Akshita Jain, Advocate for D-1

(M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika Bansal & Mr. Vaarish Sawlani, Advs

for D-3-4.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr.





Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.

Ms Hetu Arora Sethi, ASC, GNCTD

(17) WTIH

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CS (COMM) 20/2019 & I.As.561/2019

TATA SKY LIMITED ..... Plaintiff
Through: Mr. Tanmaya Mehta Ms. Rashmi

Through: Mr. Tanmaya Mehta ,Ms. Rashmi Gogoi and Ms. Riya Rathi, Advs. (M:

9999255931)

versus

S G ENTERPREISES – TATA SKY SALES AND SERVICES AND ORS. ..... Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak

Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-5.

(M:9987115749)

Ms. Akshita Jain, Advocate for D-8.

(M:9990526912)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp

Sanjeev Solanki, Insp Arundev

Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell

Mr. Sanjay Gupta, and Mr. Amol Sharma Advs. for HDFC Bank (M.

9958609042)

(18) WITH





+ CS (COMM) 350/2020 & I.A. 7456/2020, 9624/2020, 9629/2020, 996/2021, 9204/2022, 16148/2022

GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. ..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal

Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates. (M.

8750600178)

versus

AMUL-FRANCHISE.IN & ORS.

..... Defendant

Through:

Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Mr. Devvrat Yadav, Adv. for UOI. (M:9560238258)

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant, G.P. and Mr. Danish Faraz Khan, Advocate for UOI. (M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocate for D-26. (M:9987115749)

Mr. Praveen Kumar Jain, Adv. for D-37.

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30. Mr. Praveen Kumar Jain, and Ms. Shalini Jha, Advocates for D-37. (M:9871278525)

Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Jagriti Bharti, and Ms. Tanya Chowdhary, Advocate for D-38





(M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates. Mr. Vihan Dang and Mr. Parva Khare

& Ms. Aditi Umapathy, Advs for

D-52.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanieev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(19)WITH

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CS (COMM) 176/2021 & I.A.1435/2024

SNAPDEAL PRIVATE LIMITED ..... Plaintiff

> Ms. Tanya Varma & Ms. Devyani Through:

Nath, Advocates. (M:7042547106)

versus

GODADDYCOM LLC AND ORS

..... Defendants

Through:

Mr. Harish Vaidyanathan Shankar, CGSC. with Mr. Srish Kumar Mishra. Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-1, 10, 2, 3, 4, 23,

26, 31. (M:9987115749)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Parva Khare Mr. Mr. Brijesh Ujjainwal, Advocates for D-1 & 10. Kruttika Vijay Ms. and Ms. Aishwarya Kane, Advocates for D-9.

(M:9910083144)

Ms. Pallavi Singh Rai, Adv; Mr.





Shubhaankar Ray, Advs. for D-24. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Prayeen Kumar Jain & Ms. Shalini Jha. for D-34. (M:9871278525) Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988) Mr. Praveen Kumar Jain, Adv. for D-34. (M:9871278525) Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(20)

#### WITH

+ CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022, 17716/2022

**BAJAJ FINANCE LIMITED** 

..... Plaintiff

Through:

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates. (M. 8750600178)

versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG & ORS. ....

.... Defendants

Through:

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh





Ujjainwal, Advocate for D-6,7,11,12,14,17 and 22.

Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585)

Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advocates for D-19. (M:9910083144)

Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-28. (M: 8054452858)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Ashok Kumar & Ms. Chhavi Arora, Advocates for D-31. (M:9810011826).

Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(22) WITH

+ CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022 FASHNEAR TECHNOLOGIES PRIVATE LIMITED ..... Plaintiff

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.





#### versus

MEESHO ONLINE SHOPPING PVT. LTD. & ANR. .... Defendants

Through: Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocate for

D-6.

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10. Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Danish Faraz Khan, Advocates for

D-19 & 20. (M:9999999045)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(23) WITH

CS (COMM) 490/2022 & I.As.11324/2023, 2872/2024

INFINITI RETAIL LIMITED ..... Plaintiff
Through: Mr. Raunaq Kamath and Mr. Sauhard

Alung, Advocates. (M: 9425341404)

Versus

M/S CROMA WHOLESELLER & ORS. ..... Defendants

Through: Mr. Anuj Srivastava, Advocate.

(M:9999690774)

Mr. Piyush Singhal, Mr. Paras Khurana & Ms. Himanshi Jain, Advs. for D-15. (M:8810488484) Mr. Yashu Rustagi, Adv for Indian





Bank (M. 8882149812)

Richa Kapoor, Mr. Kunal Ms. Anand, Ms. Shisham Pradhan Mr. Deepak Singh Advs. for D-19. (M:8791519300)

Mr. Manish Mohan, CGSC.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Uiiainwal Advocates for D-4 (M:9987115749).

Ms. Sonia Munjal, Adv. for D-22.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samvak Bilala Advs. for D-27.

Mr. Manish Mohan, CGSC for UOI. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

WITH (24)

CS(COMM) 193/2019 &I.As.5399/2019, 11497/2019, 18216/2019, +15451/2021, 6069/2022

COLGATE PALMOLIVE COMPANY & ANR. ..... Plaintiffs

Mr. Pravin Anand, Mr. Saif Khan & Through: Rohil Bansal. Advs.(M-9079965359)

versus

NIXI & ANR. ..... Defendants

> Ms. Akshita Jain, Advocate for D-1 Through:

(M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika Bansal & Mr. Vaarish Sawlani, Advs

for D-3-4.





Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.

Mr. Tentu Satyanarayan, Director (Legal), UIDAI & Mr. Tanmaya Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).

Mr. Kushagra Goel, Mr Lovesh Goel, Ms. Tanya Singhal, Advocates for D-7 (M-9711443294).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates SI Prince Kumar, PS Hauz Khas.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Sunil Gautam, SO, UIDAI

(25) WITH

CS (COMM) 297/2019

MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.

Shobhit Agarwal and Mr. Deepank,

Advocates.

versus

KUMAR PRAHLAD & ANR. .... Defendants

Through: Mr. Ravi Shankar Mahto, Advocate

for D-1.

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates





Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(26) WITH

+ CS (COMM) 298/2019 & I.As.8189/2019, 13215/2019, 13631/2019, 15695-96/2019, 14210/2021, 16707/2021

ULTRATECH CEMENT LIMITED & ANR. ..... Plaintiff

Through: Mr Kushal Gupta & Mr. Mohd Umar

Advocates.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. ..... Defendants

Through:

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Binsy Susan, Mr. Shashank Mishra, Ms. Ritika Bansal & Ms. Swati Agarwal, Advocates for D-5 to 7. (M:9650001297)

Mr. Ananta Prasad Mishra & Mr. Gagan Gupta, Advocates for D-9.

(M:9990937838)

Mr. Manish Mohan, CGSC for UOI.

(M-999910115)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(27) WITH

CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020

MONTBLANC SIMPLO GMBH

.... Plaintiff

Through: Mr. Pravin Anand & Mr. Devesh

Ratan, Advs. (M:9810333571)

Mr. Manish Biala, Advocate.

versus

MONTBLANCINDIA.COM & ORS.

.... Defendants





Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal

Advocates for D-23 (M.8447704226) Mr. Yajur Bhalla, Mr. Deepak Samota and Mr. Sumer Ahuja, Advocates for D-1, 2, 4 to 10 & 20. (M:9711009378) Ms. Asiya Khan, Advocate for D-25

(M: 9971644936).

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh

Ujjainwal Advocates for D-18.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(28) WITH

+ CS (COMM) 373/2020 & I.A.7995-96/2020, 7999/2020, 9171/2020, 84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024

ITC LIMITED ..... Plaintiff

Through: Mr Pravin Anand, Ms. Vaishali Mittal,

Mr Shivang Sharma, Mr Siddhant

Chamola, Advocates.

versus

ASHOK KUMAR & ORS. ..... Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.

Mr. Hrithik Goyal and Ms. Lovleen Goyal, Mr L R Goyal Advocates for

D-12. (M:8826767020)

Mr. Akshay Goel, Mr. Shiyam Narang

& Mr. Lalit Kashyap, Advocates

Ms. Deepika Kathuria, Adv. for D-14.

Ms. Asmita Kumar, Advocate for

D-31. (M:9899967516)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev





Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Mr Rajiv Kapur, Mr. Akshit Kapur and Mr. Aditya Saxena, Advocates for SBI (M: 9634644652).

(29) WITH

CS (COMM) 498/2020 & I.A.10520-21/2020

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.

Shantanu Sahay, Ms. Imon Roy and

Mr. Apoorv Bansal, Advocates.

versus

PCPATCHERS TECHNOLOGY PRIVATE LIMITED

& ORS. ..... Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra

and Ms. Aashta Sood, Advocates for

D-1, 2 & 3. (M:9911995000)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(30) WITH

+ CS (COMM) 82/2020 & I.A. 2402/2020

JOCKEY INTERNATIONAL INC.

..... Plaintiff

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.

Shobhit Agarwal and Mr. Deepank,

Advs. (M:8800520258)

versus

WWW.JOCKEYFRANCHISE.COM & ORS. .... Defendants

Through: Mr. Vivek Jain and Ms. Aastha

Tiwari. Advs. for D-4.

(M:9871863446)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD





with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(31) WITH

+ CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022

GODREJ PROPERTIES LTD ..... Plaintiff

Through: Mr. Pravin Anand, Mr. Vibhav Mithal

and Mr. Achyut Tiwari, Advocates.

(M:8447458389)

versus

ASHOK KUMAR & ANR. ..... Defendants

Through: Mr. Darpan Wadhwa Sr. Advocate,

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujiainwal Advocates for D-2.

(M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(32) WITH

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CS (COMM) 276/2021 & I.A.7329/2021

MICROSOFT CORPORATION & ANR. ..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.

Shantanu Sahay, Ms. Imon Roy and

Mr. Apoorv Bansal, Advocates.

versus

TECH HERACLES OPC PRIVATE LIMITED

& ORS. .... Defendants

Through: Ms Hetu Arora Sethi, ASC, GNCTD

with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

Mr Rajiv Kumar Malik, Mrs. Megha,





Mr Deepanshu Nainwal, Advocates for D-1 to 3.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI

(33) WITH

+ CS (COMM) 293/2021 & I.As.7543-44/2021, 10308/2021, 15052/2021

TATA SONS PRIVATE LIMITED & ANR. ..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan Mr. Achuthan Sreekumar & Mr. Rohil

Bansal Advocates. (M:9079965359)

versus

M/S ELECTRO INTERNATIONAL & ORS. .... Defendants

Through: Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocates for Airtel

(M-9810455716)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Mr. Shashi Shekhar Dixit, Adv. for

Airtel (M. 8896447704)

Ms. Deepika Kathuria, Adv. for D-8. Ms Hetu Arora Sethi, ASC, GNCTD

with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev

Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited (M:

9818455555).

(34) WITH

+ CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023

THE HIMALAYA DRUG COMPANY & ORS. ..... Plaintiffs

Through: Mr. Pravin Anand, Ms. Prachi Agarwal and Ms. Ms. Ridhie Bajaj,





### Advocates. (M:8800972785)

versus

ASHOK KUMAR & ORS.

Through:

..... Defendants

Mr. Moazzam Khan, Ms. Shweta Sahu. Mr. Parva Khare. Ms. Aishwarya Jain. Mr. Brijesh Uiiainwal. Ms. Anvita Goel. Mr. Prince Kumar, Advocates for Go Daddy (M: 9987115749).

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Ms. Shweta Sahu, Parva Khare. Mr. Brijesh Ujjainwal, Ms. Anvita Goel, Mr. Prince Kumar, Mr. Amrit Bhatia Advs. (M. 9987115749)

Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.

Mr. Surinder Singh, Advocate for D-29 (M-9311325398)

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-17.

(M: 9910083144)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(35)**WITH** 

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CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020 XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED ..... Plaintiff & ANR.

> Mr. Peeyoosh Kalra, Mr. C.A. Through:

> > Brijesh, Mr. Krisna Gambhir, Ms. Simranjot Kaur. Advocates

(M:9899320646)

Ishith Mr. Arora, Adv. (M.





### 9654451996)

#### Versus

WWW.XIAOMI-INDIA.XYZ& ORS.

..... Defendants

Through:

Ms. Shikha Sarin & Mr. Paras Malhotra, Advs. (M: 9910485840) Mr. Abhishek Parashar, In person. (M: 0210217579)

9319317578)

Mr. Manish Mohan, CGSC. (M: 9717906181)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-29 (M. 9987115749)

Ms. Yashika Kapoor and Mr. Parshant

Arora, Advs. for VI.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(36)

WITH

+ CS (COMM) 255/2020 & I.As.5590-91/2020, 11099/2020, 6402/2022

INDIAMART INTERMESH LIMITED

.... Plaintiff

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab

Mann, Advocates.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

versus

MR. AKASH VERMA & ORS.

..... Defendants

Through:

Mr. Neel Mason, Mr. Uday Singh Chopra, Mr. Saransh Saini and Mr. Ujjawal Bhargava for D-2. (M:





9399304251).

Mr. Rishi Kapoor & Ms. Yashika Kapoor, Advocates for D-3. (M:7011263450))

Ms. Meenakshi Dutta, Mr. Anupam Kumar Mishra & Mr. Gautam Harshwal, Advocates for D-4 & 7. (M: 9521151974)

Mr Ankit Rastogi and Mr Saransh Saini, Advocates.

Mr. Saransh, Advocate for Ms. Nandita Rao, ASC (Crml.),GNCTD. (M: 9717417996)

Mr. Anupam Kumar Mishra and Ms. Keya Rawat, Advocates.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev

Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(37) AND

+ CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 12611/2020, 11510/2021, 8854/2023, 12001/2023, 15626/2023

MCDONALDS CORPORATION & ANR. ..... Plaintiffs

Through: Ms. Rima Majumdar, Ms. Shilpi Sinha and Mr. Aaditya Vats,

Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA & ORS.

..... Defendants

Through: Mr. Shubhendu Anand, Mr. Akshat

Kaushik, Mr. Piyush M. Dwivedi

Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for

D-18 & 28 (M9811426480).





Mr. Kartik Bhalla, Adv. for ICICI Bank (M. 9818707178)

Mr. Jaydip Pati, Advocate for D-24.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 6 7, & 8 (M: 9987115749).

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for D-35&36 (M-946944888)

Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-13 to 17, 22, 26, 27, 31)

Mr Rajiv Kapur & Mr Akshit Kapur, Mr Tushar Bagga, Advocates.

Mr Yashu Rustagi, Advocate for BOB.

Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5 (M. 9987115749)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.

Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited (M: 9818455555).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.





Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).

Mr. Harsh Sinha, Advocate for Yes Bank.

(38) WITH

+ CS (COMM) 424/2020 & I.A. 20247 /2022

SHOPPERS STOP LIMITED

..... Plaintiff

Through:

Mr. Sagar Chandra, Ms. Shubhie Wahi, Ms. Ankita Seth and Ms. Sanya

Kapoor, Advocates.

(M:9810907412)

versus

Through:

M/S SHOPPERSTOP & ORS.

..... Defendants

Mr. P.S. Sudheer and Ms. Anne Mathew, Advs. for D-5.

(M:9891760039)

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate, Mr. Parva Khare Advocate, Mr. Brijesh

Ujjainwal Advocate.

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell.

(39) WITH

+ CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022, 5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023, 22191/2023, 3236/2024

PB FINTECH LIMITED

..... Plaintiff

Through: Mr. Kapil Wadhwa and Ms. Vasanthi

Hariharan, Advocates.

versus





POLICY BAZAR FINANCE & ORS.

..... Defendants

Through:

Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocates for D-9. (M:9987115749).

Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi for D-16 (M: 7827709253).

Mr. Rohit Rattu, Adv. D-27 (M. 9650875817).

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-42 Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Advs. for R-51 (M. 8860853124)

Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(40) WITH

CS (COMM) 399/2021 & I.A. 10855/2021

HINDUSTAN UNILEVER LIMITED

..... Plaintiff

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab

Mann, Advocates.

versus





### NITIN KUMAR SINGH & ORS.

..... Defendants

Through:

Mr. Ankur Prakash, Ms. Simran Gill, Mr. Yudhishthir Bhardwaj, Mr. Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1 Mr. Akshit Chaudhary, Advocate for D-5.

Mr. Ramnish Khanna, Adv. for D-7. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Bhagwan Swarup Shukla, CGSC with Mr. Kamaldeep, Advocate for

UOI/D-18 & 19.

Mr. K.K. Singh, Advocate for D-27. Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio. Ms Hetu Arora Sethi, ASC, GNCTD

with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(41) WITH

+ CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022

KAMDHENU LIMITED

..... Plaintiff

Through: Mr. Nikhil Sonker, Advocate.

(M:7726021194)

Mr. Sudarshan Kumar Bansal & Mr. Arpit Dudeja, Advs. (M.

9810132015)

versus

RAGHUNATH VIRDHARAM BISHNOI AND ORS. .... Defendants

Through: Mr. Rishabh Gupta and Mr. Abhishek

Kumar Singh, Advocates.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V.,

Advocates (M: 9810788606).





Mr. Lakshy Aggarwal, Advocate for D-3.

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates Mr. Rishi Kapoor and Mr. Satish Rai, Advocates for D-3. (M:8368148214) Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-8. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-10 (M-99101983636)

Mr. Alipak Banjerjee, Ms. Pava Khare & Ms. Shweta Sahu Advs for D-8.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Sudarshan Kumar Bansal and Mr. Nikhil Sonker, Advocates.

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs. for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

(42) WITH

+

CS(COMM) 12/2022, I.As.263/2022 & 20922/2022

NEW BALANCE ATHLETICS INC ..... Plaintiff

Through: Mr. Dushyant Mahant, Mr. Urfee

Roomi and Mr. Ayush Dixit,

Advocates (M: 7011629381).





#### versus

NBSTORESININDIA.IN & ORS.

..... Defendant

Through:

Mr. Sandeep Kumar Mahapatra, Adv, CGSC; Mr. Tribhuvan, Adv for

D-15 (M. 9811472444)

Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325) Mr Naveen Kumar Jain, Adv. D-17

(M. 9971759700).

Mr Shivam Narang, Advocate for D-26

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell

Mr. Akshay Goel, Ms. Vishali Nahar, Mr. Paras Arora, Advs. for D-13 (M. 00117, 02010)

98117 83019)

(43)

WITH

CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022

HT MEDIA LTD

..... Plaintiff

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through:

Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advocates for D-4 (M.

(8010352077)

Mr. Rishabh Dev Mishra, Advocate

for Bharti Airtel Limited

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh





Ujjainwal Advocates for D-19. (M:9987115749)

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-20. (M:9911983636).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms. Hetu Arora Sethi, ASC, GNCTD.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(44)

**WITH** 

+ CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022, 8767/2022

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through:

Ms. Rima Majumdar, Mr. Aditya Vats and Ms. Shilpi Sinha, Advocates.

(M:9818202368)

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through:

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-1. (M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Advocate

for Bharti Airtel.

Mr. Akshay Goel, Mr. Shivam Narang





& Mr. Lalit Kashyap, Advocates Mr. Lakshy Aggarwal, Adv. for d-4 Ms. Kirti Bhardwaj, Adv. for D-5(b). Mr. M.K. Singh, Advocate for Mr. Samir, Advocate (M-9810455716) Mr. Santosh Kr. Rout, Ms. Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-6.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

(45) WITH

+

CS (COMM) 233/2022 & I.As. 5780-81/2022

BAJAJ FINACE LTD & ANR.

..... Plaintiffs

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NIKO DAS & ANR.

.... Defendants

Through:

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-3

Mr Prashant Prakash, Mr. Varun Pathak, Ms. Amee Rana, and Mr. Vishesh Sharma, Advocates for D-4 (M: 9910014062).

Mr. Lakshy Aggarwal, Advocate for D-7.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.

Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advocates for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang





& Mr. Lalit Kashyap, Advocates Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Arundev Sanjeev Solanki, Insp Nehra, Insp Bhanwar Singh, Manoj, IFSO, Special Cell. Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

(46)WITH

CS (COMM) 275/2022 & I.As. 6535-36/2022 +

> HINDUSTAN UNILEVER LTD & ANR. ..... Plaintiffs

> > Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab

Mann. Advocates.

versus

UNILEVERR1.IN & ORS.

**Defendants** 

Through: Mr. Rishabh Dev Mishra, Advocate

for Bharti Airtel Limited.

Mr. Rahul Chauhan, Ms. Aishwarya

Mishra Advocates for D-21.

Ms. Asiya Khan, Advocate for D-25

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr.

Samir Chugh, Advocate for Airtel.

Mr Chandrashekhar Chakalabbi, Ms Aishwarya Hiremath and Varnik

Kundaliya, Advocates for D-20

(M:9481929037)

Ms Hetu Arora Sethi, ASC, GNCTD Siddhu, Insp with Insp Suneel Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI





Manoj, IFSO, Special Cell.

(47) WITH

CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022 AMAZON SELLER SERVICES PRIVATE LIMITED

& ANR. Plaintiffs

Through: Mr. S

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab

Mann, Advocates.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs. for D-8.

versus

AMAZONBUYS.IN & ORS.

.... Defendants

Through:

Mr. Vineet Dhanda CGSC for UOI (M: 9811013810).

Mr. G. Mirza, Mr. Vishesh Sharma, Advocates for D-4. (M:7434045442) Mr Rishab Raj Jain, Mr. Sharique Hussain, Mr. Sohit Choudhary,

Advocate for D-5.

Mr. Navneet Mishra, Advocate for Ms. Ritu Mishra Advocate for D-6 (M: 9318374047).

Mr. Prashant Prakash, Advocate for D-7.

Ms Yukti Gupta, Advocate for HDFC Bank

Ms. Mrinal Ojha, Mr. Debarshi Dutta & Mr. Aayush Kevlani, Advocates for D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for D-10.

Mr. Vineet Dhanda, CGSC with Mr. Abhishek Singh, Advocate for





UOI/D-18 & 19.

Mr. Harshal Arora, Advocate for D-5. (M:9711986759)

Mr. Varun Pathak, Ms. Amee Rana, and Mr. Vishesh Sharma, Advocates for D-4.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Ms Ritu Mishra, Advocate for D-6 Canara Bank (M-9873796792)

(48) WITH

+ CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022, 19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023, 3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023, 17896/2023, 24159/2023, 720/2024, 3785/2024

**BURGER KING CORPORATION** 

..... Plaintiff

Through:

Ms. Meenakshi Ogra, Mr. Tarun Khurana, Mr. Rishi Vohra & Ms Chhavi Panday, Advs. (M:7291005464)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404) Mr Rajesh Kumar Gautam, Mr Anant Gautam, Mr R P Daida, Mr Dinesh Sharma, Ms Anani Achumi, Ms Shivani Sagar, Advocates for R-11





(M. 8860853124)

Mr. Yashu Rustagi, Adv for Indian Bank (M. 8882149812)

Mr. Kumar Vishwjeet, Adv. for D-15 (M. 9718909886)

Mr. Sandeep Kumar Mahapatra, CGSC, Mr. Tribhuvan, Advs. for D-15 Mr. Ramesh Kumar Mahaliyan, Adv. for D-20 (M. 8275092500)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M. 9987115749)

Versus SWAPNIL PATIL & ORS. Through:

..... Defendants

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates.

Mr. Shashi Shekhar Dixit, Advocates (M. 9818455555)

Mr Amit Mahaliyan, Advocate for Bank of Maharashtra. (M:9899491980)

Ms. Yashika Kapoor and Mr. Prashant Arora, Advocates for D-14. Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M:9987115749). Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Ms. Shivani Shah, Mr. Amandeep Singh, Ms. Amrita Rana, Mr. Vinay Ranjan, Mr. Manu Pratap Singh,





Advocates for D-20 (M: 9005669985).

(49) WITH

+ CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022

THE CAPITAL GROUP COMPANIES, INC ..... Plaintiffs

Through: Mr. Anirudh Bakhru, Ms. Neeharika

Chauhan, Mr. Naqeeb Nawab, Ms. Sejal Tayal, Ms. Pragya Choudhary,

Advs.

versus

ASHOK KUMAR & ORS. ..... Defendants

Through: Ms. Nidhi Raman, CGSC with Mr.

Sachin Dubey, Mr. Debarchan De,

Adv for D-4 & 5.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

Manoj, IFSO, Special Cell

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-12 (M: 9987115749) Mr. Prashant Prakash, Advocate for

D-19.

(50) WITH

+ CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023

INDIAN FARMERS FERTILISER COOPERATIVE ..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal

Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi,

Ms. Alisha Sharma, Advocates.

Versus

REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants

Through: Mr. Rajshekhar Rao Sr. Adv with

Ms. Tine Abraham, Ms. Shivani

Rawat, Mr. Mohanakrishna C., Mr.





Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-33. (M: 8054452858)

Mr Varun Pathak, Mr Shyamal Anand, Mr. Thejesh Rajendran, Mr Tejpal Singh Rathore, Adv. for D-34

Mr Nitinjya Chaudhry, Sr Panel Counsel with Mr Rahul Mourya, Adv. for D-35 & 36 (M: 9810103680).

Mr. Susmit Pushkar, Adv., Mr. Anchit Oswal, Adv., Mr. Gaurav Sharma, Adv., Ms. Naina Agarwal, Adv. for D-38.

Mr. Ramesh Babu with Ms. Manisha Singh and Ms. Jagriti Bharti, for Advs. D-39 (M. 9873922734)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Nitinjya Chaudhry, Senior Panel Counsel with Mr. Rahul Mourya Advs. for D-35

(51) AND

+

CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024

CRESSET CAPITAL MANAGEMENT LLC & ANR. ..... Plaintiffs
Through: Mr. Sourabh Rath & Mr. Vibhore
Yadav, Advs. (M: 9811153629)

versus

REGISTRANT OF WWW.CRESSETCAPITAL.IN ,

WWW.CRESSETINDIALIVE.LIVE & ORS. ..... Defendants

Through: Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs. for D-6.





(M:9990952258)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

### CORAM: JUSTICE PRATHIBA M. SINGH

### Prathiba M. Singh (Oral)

- 1. This hearing has been done through hybrid mode.
- 2. The present batch of matters relate to domain names being registered by unknown third parties infringing trade mark rights of various brand owners and implementation of Court orders by the Domain Name Registrars ('DNR's). In response to the challenges arising out of unauthorised registrations, from time to time, various directions have been passed by this Court in respect of blocking, locking and suspending of the infringing domain names, and implementation of Court orders by various DNRs which may or may not be located in India.
- 3. Vide order dated 24<sup>th</sup> November 2023, after grievances were raised by law enforcement agencies, particularly the Cyber Cell of Delhi Police, various banks were directed to improve coordination and information disclosure. In order to facilitate the same, this Court directed that a meeting





take place between the Joint Secretary of the Ministry of Home Affairs and relevant parties to address all the issues/concerns raised by the law enforcement agencies. Thereafter, in order dated 1st February, 2024, this Court recorded that as per an affidavit dated 16th January, 2024, placed on record by the Reserve Bank of India ('RBI'), Standard Operating Procedures ('SOPs') for information exchange between banks and various law enforcement agencies were established and circulated to all necessary parties. Further, on the said date, Mr. Ramesh Babu, ld. Counsel for RBI highlighted that SOPs mandate strict deadlines for banks to provide requested information to law enforcement agencies. However, Ms. Hetu Arora Sethi, ld. ASC appearing for the Delhi Police highlighted that some banks failed to provide the requested information to the Delhi Police Cyber Cell.

- 4. This Court had considered the said submissions made by the parties and the affidavit of RBI. After considering the same, this Court observed that while the SOP and its implementation were progressing, there was still work to be done. Consequently, this Court directed the IBA to convene further meetings of the concerned sub-groups and concerned sub-committee to ensure all banks adhere to the SOP regarding the disclosure of information to law enforcement agencies. In addition, vide order dated 1<sup>st</sup> February, 2024, notice was issued to the Indian Bank Association ('*IBA*') and IBA was directed to place on record their stand in respect of the implementation of the SOPs. Mr. Gautam, ld. Counsel appears for the IBA and has filed an affidavit of Mr. Srinivasa Rao, who is working as the Senior Advisor to the IBA. Mr. Rao has also joined virtually in the proceedings today.
- 5. As per the said affidavit, an SOP was already in place for providing information as requested by Law Enforcement Agencies (LEAs), however,





the said SOP has now been again updated to meet the growing needs of LEAs. In fact, the said affidavit records that the working group/subgroup was made for the said purpose and the Central Intelligence Economic Bureau (*'CIEB'*) has made an updated SOP. The CIEB had vide its letter dated 11<sup>th</sup> April, 2022 approved the said earlier SOP and the same was shared with all the member banks. The SOP which is currently operating is SOP-1 dated 11<sup>th</sup> April, 2022.

- 6. The RBI, thereafter, on 10<sup>th</sup> January, 2024 informed the IBA and banks that a meeting was held with the MHA including DGPs and high-ranking police officials. The LEAs had raised a request that the banks had to respond in a timely manner to the complaints lodged on National Cybercrime Reporting Portal ('NCRP') and that complaints which were lodged on holidays, weekends, etc., ought to be quickly responded to. The said email dated 10<sup>th</sup> January, 2024 by the RBI has also been annexed with the said affidavit. A further subgroup was then created by the IBA and a draft version of the updated SOP i.e., SOP-2 was designed on 7<sup>th</sup> March, 2024. The said updated SOP is annexed with the affidavit. The affidavit of Mr. Rao states as under:
  - "2.4. That subsequently, RBI vide its mail dated 10/01/2024 informed that a High-Level Meeting on prevention of cybercrimes was held by RBI with a team of Senior Officials from Ministry of Home Affairs (MHA) including 14C and DGPs of some States. The LEAs were of the view that there was a need for Banks to expedite:
  - (i) Response to the complaints lodged on National Cybercrime Reporting Portal (NCRP);
  - (ii) Response to the complaints lodged over weekend/ long holidays as the crime rate spikes during such time period;
  - (iii) Timely sharing of information sought by LEAs etc.





Copy of Email dated 10.01.2024 received from RBI is annexed herewith and marked as Annexure CA-2.

- 2.5. That to examine the issues referred by RBI, IBA has constituted a Sub Group of 11 Banks (Union Bank of India, HDFC Bank, Canara Bank, Bank of India, Punjab National Bank, Axis Bank, State Bank of India, ICICI Bank, Bank of Baroda and Standard Chartered Bank) to discuss on the above points and to place the deliberations before the Standing committee and Management committee of IBA. The Sub Group deliberated on the subject and made suggestions for further streamlining the process and a draft SOP was designed on 07th March 2024. Copy of the updated SOP dated 07.03.2024 is annexed herewith and marked as Annexure CA-3.
- 2.6. That the above Draft SOP was deliberated and approved in the Standing Committee meeting held on 07/03/2024 and thereafter approved in the Management Committee held on 21/03/2024. We have forwarded the revised SOP to CEIB and RBI for their consent on 21.03.2024. On securing concurrence of CEIB & RBI, the same is proposed to be circulated among Member Banks/FIs for considering adoption."
- 7. The Court has heard ld. Counsel for the IBA, Mr. Rao as also the RBI. A perusal of the SOP 2 which is annexed with the affidavit would show that nodal officers as a Single Point Of Contact ('SPOC') have to exist in every bank for responding to information sought by LEAs. A dedicated email address has also been directed to be created, for the said purpose, which needs to be active 24x7, and insofar as the compliance officers are concerned their contact numbers, email IDs and postal address has also to be made available on the website.
- 8. The updated SOP also consists of timelines for submission of





information to LEAs. The timelines which have been set out in the affidavit is as under:

12. Timelines for sharing of Information/Documents to LEAs (in weeks)

Category of Information/A vailability of Information	KYC/Ac count Openin g Forms	Stat eme nt of Acco unts	Loa n Ap plic ati on s	Loa n Do cu me nts	Loan Appr aisal s	LC/ BG	VO UC HE RS	Policy Statem ents/ Circular s	CCTV Foota ge	Forex/Bul k data/bene ficiary details	Counterpar ty details (if transaction s are less than 50)
Readily available at Branch	1	1	1	1	1	1	1	1	2	3	1
Available at other centers of the bank	2	2	3	3	3	3	3	2	5	3	3
Available at archival Centre/Court/ DRT	6	6	6	6	6	6	6	¥2	-		6
Information w ith vintage of 5 to 10 years or Number of accounts more than 50 and less than 100	6	6	6	6	6	6	6	-	2		6
Too Old Information i.e. beyond 10 years or Number of accounts more than 100	12	12	12	12	12	12	12	-	-	12	12

- Above timelines start from the day the request is received at the Branch. The timelines furnished above are outer limits. The branches may provide the information as early as possible.
- 9. Mr. Ramesh Babu, ld. Counsel for the RBI, submits that once the SOP 2 is approved and forwarded to the CEIB and thereafter to the RBI, the same would be communicated to all banks for compliance.
- 10. In this background, considering the fact that in terms of the affidavit, before the updated SOP is notified to all the banks by the RBI, there could be some time gap in the communication and the implementation of the updated





SOP, in the meantime, while the process of finalising and circulation of the SOP 2 by the RBI is continuing, the above-mentioned timelines shall be broadly adhered to by the banks so that the information requested by LEAs can be given in a timely and efficient manner. Ms. Sethi, ld. ASC appearing on behalf of the Delhi Police re-emphasises the fact that sometimes it is taking as many as ten reminders to the banks to provide the information being sought by the Delhi Police and even the nodal officers are not responding.

- 11. It is made clear that any such bank which is found to be not providing the information sought, within the timelines captured above, would be liable for stringent action. The nodal officers would also be responsible for ensuring providing of information to LEAs including the Delhi Police. The process of finalisation of the updated SOP, both by the CEIB as also by the RBI, to continue in an efficient manner and be concluded by 30<sup>th</sup> May, 2024. Subsequently, the SOP 2 shall be communicated to all banks for appropriate action and compliance.
- 12. Mr. Darpan Wadhwa, ld. Senior Counsel appearing for GoDaddy LLC has made further submissions today. Ld. Senior counsel submits that he needs half hour more to conclude his submissions.
- 13. Mr. Harish Vaidyanathan, ld. CGSC has also handed over a short affidavit deposed by the Under Secretary, Ministry of Home Affairs informing the Court that a meeting was convened on 1<sup>st</sup> April, 2024 and an agency Indian Cyber Crime Coordination Centre ('14C') has been established. In the meeting discussions took place regarding various issues of coordination of cybercrime. After the said meeting, where inputs were received from various LEAs, the I4C was set up with the mandate as under:

"8. The Ministry of Home Affairs has rolled out the





## Indian Cyber Crime Coordination Centre (I4C)

which has the mandate to develop effective coordination and cooperation amongst the LEAs of States/UTs and other stakeholders of cybercrime. 9. The I4C provides two modes of reporting online cybercrime complaints. First mode is through "National Cybercrime Reporting Portal" (NCRP) website [www.cybercrime.gov.in] and the second mode is through National Cybercrime Toll-free Helpline No. 1930. The NCRP portal is designed for reporting all types of cybercrime including online financial crimes. The NCRP portal is composed of two components - one for citizen complaint reporting and another for the Police to monitor and act up on those complaints and access other resources. The portal allows victims of cybercrime to easily lodge their complaints without having to visit any police stations. The portal helps the States/UTs to monitor various types of cybercrimes originating both nationally and internationally and take necessary steps to curb them.

10. The Citizen Financial Cyber Fraud Reporting and Management System (CFCFRMS) has been developed by I4C to integrate Law Enforcement Agencies banks. and financial (LEAs), intermediaries to take immediate action against financial cyber frauds. The system empowers both banks and the police by allowing them to share online fraud-related information in real-time, enabling them to take swift action. The system traces the flow of crime proceeds through the financial channels and aims to prevent the outflow interventions. Without timely intervention, the outflow of the crime proceeds is not possible to stop in the financial system. All States/Union Territories (UTs) and 293 Banks and Financial Institutions have been onboarded to





CFCFRMS so far for effective visibility and to take swift action on the movements of fraudulently reported amounts and mark lien or freeze the same within the financial channels by the Law Enforcement agencies. The Law Enforcement Agencies of all States/UTs take necessary actions on the complaints received online on the portal as per law. 14C, Ministry of Home Affairs has no intervention in the process.

- 12. The l4C has constituted seven Joint Cyber Coordination Teams (JCCTs) [as tabulated below] in consultation with the States/UTs on the basis of hotspots/areas cybercrime for effective coordination of Law Enforcement Agencies. JCCT is mandated to achieve effective coordination among States/UTs for inter-state investigation assistance, intelligence-led operation, criminal profiling, data. Sharing, identification of suspects, real-time exchange of information, cooperating on all other aspects of cybercrime and cyber threats. The JCCT is a regional grouping of States/UTs that can work together and also collaborate with the I4C, New' Delhi, broadly in the areas of being a knowledge and resources sharing platform to holistically tackle cybercrime."
- 14. Ld. Counsel for the parties may peruse this affidavit and make their submissions as to whether this portal could be used to address concerns of IP owners as well.
- 15. List on 7<sup>th</sup> May, 2024.

### CS (COMM) 176/2021, CS (COMM) 490/2022, CS(COMM) 12/2022

16. List on 29th April, 2024.

# CS (COMM) 135/2022, CS(COMM) 193/2019, CS (COMM) 293/2021

17. List on 30<sup>th</sup> April, 2024.





# CS (COMM) 255/2020, CS(COMM) 471/2020, CS (COMM) 303/2022

18. List on 2<sup>nd</sup> May, 2024.

PRATHIBA M. SINGH JUDGE

**APRIL 15, 2024/**dk/dj/mr/bh/am